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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 15.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No239/9/HDB/2017
NAME OF THE COMPANY	Chiral Bio Sciences Ltd
NAME OF THE PETITIONER(S)	Chiral Bio Sciences Ltd
NAME OF THE RESPONDENT(S)	Mylan Laboratories Ltd
UNDER SECTION	9 Of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kajal Kumari	Advocate	inbox@vakilsassociates.com 9908060875	Kajal

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh R. Raghurandan Rao	Advocate	99666 22805	G. Bhupesh

Heard, Ms. Kajal Kumari, learned counsel for the petitioner and Mr. G. Bhupesh learned counsel for the respondent.

Post the Case on 19.12.2017.

Member (Technical)

Member (Judicial)